GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:791
ANSWERED ON:22.10.2008
USE OF BANNED DRUGS BY SPORTS PERSONS
Pandey Dr. Laxminarayan;Rao Shri Errabelli Dayakar

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether some weight lifters have recently found been guilty of taking banned drugs;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to prevent recurrence of such incidents in future?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS(DR. M. S. GILL)

- (a) Yes,Sir.
- (b) Ten cases of Doping have been detected in the discipline of weightlifting since January, 2008.
- (c) Regular in and out of competition, dope testing is done to check doping in Sports. Similarly, outreach programmes are also held to educate athletes about the harmful effect of doping and promote clear sports.